

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1681
ANSWERED ON 05TH DECEMBER, 2024**

CONVERTING STATE HIGHWAYS INTO NATIONAL HIGHWAYS

†1681. SMT. GENIBEN NAGAJI THAKOR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether State Highways are being converted into National Highways;**
- (b) if so, the details thereof with respect to Gujarat;**
- (c) whether the Government has any plan to convert the State Highways in Gujarat to National Highways in future; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government receives proposals from various State Governments / Union Territories (UTs), including from the State Government of Gujarat, from time to time for declaration / upgradation of State roads, including State Highways (SHs), as National Highways (NHs). Decisions are taken based on the fulfillment of the broad principles for declaration of NHs, requirement of connectivity, inter-se priority and availability of funds.

Total length of NHs in the State of Gujarat is about 8,111 km. About 3,814 km lengths of State roads, including SHs, have been notified as NHs since April, 2014.
